

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 61 OF 2016 &**  
**IA NO. 153 OF 2016**

**Dated : 18<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Odisha Power Transmission Corporation Ltd. ... Appellant(s)**  
**Vs. ...**  
**M/s Jindal Stainless Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. R.K. Jain  
Mr. R.K. Sharma (Reps.) for R.1  
  
Mr. Rutwik Panda  
Mrs. Anshu Malik for OERC

**ORDER**

List the matter on **09.01.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/kt